

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:4655
ANSWERED ON:23.04.2013
NATIONAL COMMISSION FOR BACKWARD CLASSES
J Helen Davidson

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the Government/Ministry has received any reports of irregularities in the functioning of the National Commission for Backward Classes (NCBC) during the last three years;
- (b) if so, the details thereof, year-wise; and
- (c) the action taken by the Government/Ministry in each of such case?

Answer

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (SHRI P. BALRAM NAIK)

(a) to (c): The National Commission for Backward Classes (NCBC) has been functioning as per its mandate laid down in the NCBC Act, 1993. Recently, complaints of alleged irregularities in the functioning of the Commission have been received in the Ministry which are being looked into.